

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 4181
(To be answered on the 11th August, 2016)**

OPERATION AT MUMBAI AIRPORT

4181 Dr. KIRIT SOMAIYA:

Will the Minister of CIVIL AVIATION

be pleased to state:

नागर विमानन मंत्री

- (a) whether operations of IndiGo airline from new terminal at Mumbai international airport has been delayed;
- (b) if so, the details thereof;
- (c) whether the construction of a new airport in Mumbai has also been delayed, and if so, the details thereof and the reasons therefor;
- (d) whether flights are regularly delayed at Mumbai airport; and
- (e) if so, the details thereof and the action taken by the Government in this regard?

Minister of State in the Ministry of CIVIL AVIATION

(SHRI JAYANT SINHA)

नागर विमानन मंत्रालय में राज्य मंत्री

(a) and (b): As per information provided by the airline. IndiGo is already operating international flights from the new terminal at Mumbai International Airport, However, the domestic operation are from Terminal 1B, Mumbai.

(c): As reported by City and Industrial Development Corporation of Maharashtra Limited (CIDCO), although the airport project is facing challenges, however as on date all clearance have been obtained except the stage-II forest clearance, which is expected shortly, RFP and Bid documents have been issued to the qualified bidders on 4th May, 2016.

(d) and (e): As per the monthly report submitted by Mumbai International Airport Ltd. (MIAL), airlines wise OTP from January, 2016 to June 2016 at Mumbai airport is placed at Annexure-I.

Generally schedule domestic airlines operate their flights as per approved scheduled. However, at times flights are delayed due to airport, ATC, weather, passenger, ramp, technical, operational, reactionary and misc, which are beyond the control of the airlines.

In Order to ensure enforcement of the flight schedules Directorate General of Civil Aviation has issued Air Transport Circular 02 of 2013 on "Procedure to be followed to mitigate flight delays" (Annexure-2).

Month	AIRLINES	TOTAL DEPARTURES	FLIGHTS ON TIME (STD + 15 min)	FLIGHTS DELAYED (STD + MORE THAN 15 Min)	OTP
Jan-16	Air India	1397	856	541	61.3%
	Go Air	1011	653	358	64.6%
	Indigo	2796	1857	939	66.4%
	Jet Airways & Jet Lite	3324	2494	830	75.0%
	Soice jet	713	506	207	71.0%
	Vistara	293	233	60	79.5%
Feb-16	Air India	1289	957	332	74.2%
	Go Air	942	664	278	70.5%
	Indigo	2668	1951	717	73.1%
	Jet Airways & Jet Lite	3126	2543	583	81.3%
	Soice jet	685	515	170	75.2%
	Vistara	279	236	43	84.6%
Mar-16	Air India	1346	962	384	71.5%
	Go Air	1020	778	242	76.3%
	Indigo	2905	2294	611	79.0%
	Jet Airways & Jet Lite	3275	2342	933	71.5%
	Soice jet	703	547	156	77.8%
	Vistara	294	245	49	83.3%
Apr-16	Air India	1345	937	408	69.7%
	Go Air	1002	729	273	72.8%
	Indigo	2808	2210	598	78.7%
	Jet Airways & Jet Lite	3004	2271	733	75.6%
	Soice jet	733	547	186	74.6%
	Vistara	298	233	65	78.2%
May-16	Air India	1413	940	473	66.5%
	Go Air	1029	718	311	69.8%
	Indigo	2894	2238	656	77.3%
	Jet Airways & Jet Lite	3235	2499	736	77.2%
	Soice jet	773	582	191	75.3%
	Vistara	318	256	62	80.5%
Jun-16	Air India	1343	866	477	64.5%
	Go Air	999	667	332	66.8%
	Indigo	2800	1957	843	69.9%
	Jet Airways & Jet Lite	3161	2336	825	73.9%
	Soice jet	704	493	211	70.0%
	Vistara	309	231	78	74.8%



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GOVERNMENT OF INDIA

OFFICE OF THE DIRECTOR GENERAL OF CIVIL AVIATION

F. No. 23-05/2013-AED

Dated: 30th May 2013**AIR TRANSPORT CIRCULAR 2 OF 2013**

Subject: Procedure to be followed to mitigate flight delays.

Civil Aviation Requirement Section 3, Series C, Part II and VIII stipulates that the operator shall get the flight schedules approved by DGCA at least 30 days in advance and operate services in accordance with the flight schedules so approved.

In order to ensure enforcement of the flight schedules, following procedure has been laid down for strict compliance of all concerned:

- a) Departure slots may be distributed evenly within an hour with not be more than five departure slots in 10 minutes and total of 30 per hour.
- b) Airlines shall file flight plan with scheduled time of departure as per approved schedule.
- c) Generally, the flight plan with scheduled time of departure other than approved slot shall not be accepted by ATC. For such cases, alternate slot will be allocated by ATC based on availability of vacant slots. At least four slots per hour may be kept to cater for non-scheduled/VIP/military operations.
- d) Aircraft shall contact Clearance Delivery Unit (CLD) for ATC clearance not more than 45 minutes prior to scheduled time of departure and not later than 15 minutes prior to scheduled time of departure.
- e) Aircraft shall contact Surface Movement Control (SMC) for pushback and start up at least 15 minutes prior to schedule time of departure.
- f) Approval for push back and start up shall be valid for five minutes only. Aircraft not adhering to pushback clearance will go back in the sequence. Subsequent clearance will be given based on available slot.

- g) Sequence of departures shall be decided by ATC based on the position and readiness of aircraft approaching the entry point of the runway.
- h) Aircraft shall complete all pre-departure checks and cabin procedures prior to entering the runway and start rolling as soon take-off clearance is issued by ATC.

- i) Airport operators shall prepare parking plan in such a way that no two aircraft having departure within 20 minutes are parked on the same block of parking bays.
- j) Airlines shall forward aircraft routing by 1800 hrs the previous day to Airport Operational Control Centre (AOCC) so that aircraft parkings are planned accordingly.
- k) In case of weather related or emergency related delays, Watch Supervisory Officer (WSO) shall be responsible for allocation of alternate slots.
- l) Airlines not adhering to the approved time slots shall be liable to lose the historicity in the next schedule.

Note: The above provisions will not be applicable at Airports where Airport-Collaborative Decision Making (A-CDM) has been implemented.

This supersedes the **AIR TRANSPORT CIRCULAR 10 OF 2009**.

(Arun Mishra)
Director General of Civil Aviation

To:

All scheduled airlines/Airport Operators